

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 77  
ANSWERED ON 25/11/2024**

**PENDING DELHI MASTER PLAN-2041**

**77. SHRI RANDEEP SINGH SURJEWALA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- a) whether it is a fact that the Delhi Master Plan-2041 is pending for over one year, if so, the reason for the delay in approving the Plan;
- b) whether it is also a fact that Government's first 100 days agenda plan included the approval of Delhi Master Plan 2041 in it, if so, the details thereof; and
- c) whether Government is considering to recommend any modification in the Master Plan, if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) to (c) The Draft MPD-2041 is a policy framework document to guide future planned development of Delhi, built upon the lessons learnt from the implementation of the previous plans. There are a range of complex issues contained in the document which require a detailed analysis and stakeholder consultations which are currently ongoing. The actions flowing from evaluation process was undertaken even during 100 days period.

Finalization of Draft MPD-2041 document is a time consuming process. Since, the matter is of utmost importance, highest priority is being accorded for its finalization.

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